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Shiv Swarup Sharma versus Ministry of Finance

Item No.34

MA No.1858/2012

MA No.1859/2012

OA No.2785/2003

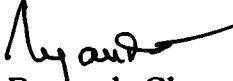
6.09.2012

Present : Sh. Arun Bhardwaj for Sh. Jagdish Chandra counsel for applicant.

Sh. R. N. Singh for Sh. R. V. Sinha counsel for respondents.

MA No.1858/2012 along with MA No.1859/2012 is placed today for orders.

At the outset, Shri R. N. Singh, Learned counsel for the respondents informed that since the time sought through the aforesaid MAs itself has lapsed, therefore, this application has become infructuous. It is accordingly dismissed. We hope and trust that the respondents shall now comply with the order of this Tribunal dated 03.01.2012 passed in OA No.2785/2003 as expeditiously as possible.


(Dr. Ramesh Chandra Panda)
Member (A)


(Syed Rafat Alam)
Chairman

/pj/